

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Jammu, the 22nd June, 2020

S.O-198 Whereas, on 25-01-2020 Police Station Sumbal received reliable information that two accused namely, Waseem Ahmad Khan S/O Saif-ud-Din Khan R/O Sadurkote Bala and Irshad Ahmad Sheikh s/O Gh. Mohi-ud-Din Sheikh R/O Sadurkote Bala were in league with the active terrorist of LeT outfit namely, Saleem Parray @ Bila Battery, providing him logistic support in the unlawful activities carried by him in the area; and

02. Whereas, a case FIR No. 14/2020 U/S 7/25 Arms Act, 13,18, 19,20,38,39 ULA (P) Act, was registered in Police Station Sumbal and investigation was set in motion; and

3. Whereas, during investigation the accused Waseem Ahmad Khan and Irshad Ahmad Sheikh were arrested and on their disclosure Police recovered 05 AK Magazines, 180 AK Rounds, 01 Pistol, 01 Pistol Magazine, 08 Pistol Rounds, 01 UBGL thrower, 03 UBGL Grenades and 01 Wireless Set from their possession; and

4. Whereas, the accused disclosed that other two persons namely Altaf Ahmad Dar S/O Ab. Hamid Dar R/O Bonikhan Hajin and Hilal Ahmad Wani S/O Ali Mohd Wani R/O Parray Mohalla Hajin were also providing logistic support to the active terrorists in the area; and

5. Whereas, Altaf Dar and Hilal Wani were arrested in the case and on their disclosure 332 AK 47 Rounds, 05 AK Magazines, 03 UBGL Grenades, 01 UBGL thrower, 01 Wireless Set and 01 Revolver were recovered from their possession; and

6. Whereas, the seizure memo of recovered arm/ammunition was prepared and statements of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant sections of law; and

7. Whereas based on the investigation, statement of witnesses recorded as well as material witnesses and other evidence during the course of investigation, the investigation officer has established prima facie case against the following accused persons for commission of offences shown against each under unlawful Activities (Prevention) Act, 1967 as under:-

S.No	Name of the accused	Offence
1	Wascem Ahmad Khan S/O Said-ud-Din Khan R/O Sadurkote Bala	13,18,19,38,39 ULA (P) Act
2	Irshad Ahmad Sheikh S/O Gh. Mohi-ud-Din Sheikh R/O Sadurkote Bala	

3	Altaf Ahmad Dar S/O Ab. Hamid Dar R/O Bonikhan Hajin	13,18,19,38,39
4	Hilal Ahmad Wani S/O Ali Mohd Wani R/O Parray Mohalla Hajin	ULA (P) Act
5	Saleem Parray @ Billa Battery S/O Gh. Mohammad Parray R/O Hajin (Active terrorist)	18,20 ULA (P) Act

08. Whereas, accused Saleem Parray @ Billa Battery is absconding and proceedings U/S 299 Cr.PC have been initiated against him; and

09. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

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Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offences punishable under section 13,18,19,20,38,39 of ULA (P) Act, 1967 in the case FIR No. 14/2020 of Police Station Sumbal.

By order of the Government of Jammu & Kashmir

Sd/-

Principal Secretary to the Government
Home Department

Dated: 22-06.2020

No. Home/Pros-10/S/2020

Copy to:-

1. Joint Secretary (J&K), Ministry of Home Affairs, GOI.
2. Director General of Police, J&K Srinagar. This has reference to his letter No. Legal/Sanc-14/J/2020/23446-49 dated 08.05.2020 from PHQ. The CD file in original is returned herewith.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
4. Private Secretary to Principal Secretary to the Government, Home
5. Stock file.

22/06/20
Special Secretary to the Government
Home Department